

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/290/2022
NAME OF THE COMPANY	Indu Eastern Power Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Koncept Nirman Pvt Ltd
NAME OF THE RESPONDENT(S)	Indu Eastern Power Projects Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Due to internet connectivity issues, **matter is adjourned to 23.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)